

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 9 of 2013  
& I.A. No. 62 of 2013**

**Dated : 30<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Jamshedpur Utilities & Services Co. Ltd. .... Appellant (s)**

**Versus**

**Jharkhand Electricity Regulatory Commission ... Respondent (s)**

Counsel for the Appellant(s): Mr. Parag Mohanty

Counsel for the Respondent(s): Mr. C.K. Rai  
Mr. Arvind Dubey for JSERC

**ORDER**

**Issue Public Notice.**

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 20.05.2013 after serving copy on the other side.

Post the matter on **29.05.2013**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

**ts/ak**